4>

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 28-A/2016 & TP No. 28-B/2016 with TP No. 28/397-398/NCLT/AHM/2016 (New) CA 206/2012 & CA No. 146/2013 with CP No. 50/397-398/CLB/MB/2012 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

Name of the Company:

Karuvalil Joji Philip & Ors.

V/s.

Green Tree Foods Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. VINAY BAIRAGRA

Jos Au. Anny Trived:

Advocate

Peh'h'on en

Qing-

ORDER

Learned Advocate Mr. Vinay Bairagra present for Petitioner.

List the matter on 17.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of May, 2017.